

**Defective Case Register from 2024-02-01 to 2024-02-01**

| Sl.NO. | Filing No          | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R.   |
|--------|--------------------|----------------------------------|-------------------|---|
| 1      | D-CONTC/3555/2024  | ADV.                             | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 2      | D-CONTC/3441/2024  | ADV.                             | 2024-02-01        | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.                       |
| 3      | D-WP(C)/3693/2024  | SANDHYARANI PANI                 | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.                   |
| 4      | D-WP(C)/4669/2024  | AMBUJA BANDHU PARIDA             | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 5      | D-CRLMP/3195/2024  | SIDHARTH PRASAD DAS              | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.                                |
| 6      | D-ABLAPL/3225/2024 | AMULYA RATNA PANDA               | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 7      | D-CONTC/2675/2024  | SANDHYARANI PANI                 | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 2 NOT SIGNED BY THE ADV                               |
| 8      | D-WP(C)/3991/2024  | NARENDRA KUMAR LENKA             | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 9      | D-ARBA/4026/2024   | SUBHRANSU BHUSAN MOHANTY         | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 10     | D-CMP/3919/2024    | JAGAJIBAN PRADHAN                | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 11     | D-CMAPL/3232/2024  | ADV.                             | 2024-02-01        | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1.COPY OF DISMISSAL ORDER NOT FILED                              |
| 12     | D-WP(C)/4665/2024  | AMBUJA BANDHU PARIDA             | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 13     | D-CONTC/2695/2024  | ADV.                             | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 14     | D-WP(C)/3811/2024  | AJAY KUMAR TRIPATHY              | 2024-02-01        | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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| 15 | D-BLAPL/3088/2024  | AMULYA RATNA PANDA    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 16 | D-ABLAPL/3075/2024 | GEETANJALI MAJHI      | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 17 | D-CONTC/2678/2024  | GIRIJA SANKAR MOHANTY | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |
| 18 | D-BLAPL/3090/2024  | MANOJ KUMAR PANDA     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 19 | D-CONTC/3419/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 20 | D-CRLMC/2753/2024  | CHITTARANJAN SWAIN    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 21 | D-WP(C)/4499/2024  | KRISHNA CHANDRA SAHU  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 22 | D-WP(C)/4530/2024  | PARTHA MUKHERJI       | 2024-02-01 | 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 23 | D-WP(C)/3850/2024  | DIPTIREKHA NANDA      | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 24 | D-CONTC/3895/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 25 | D-ABLAPL/3151/2024 | DEEPAK KU SAHOO       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 26 | D-WP(C)/4842/2024  | AJAY KUMAR TRIPATHY   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 27 | D-CONTC/2649/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 28 | D-CMAPL/3963/2024  | ADV.                  | 2024-02-01 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  |
| 29 | D-CONTC/3432/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 30 | D-WP(C)/3699/2024  | SURENDRA KUMAR DASH   | 2024-02-01 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .  |

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|    |                    |                              |            | IT MAY BE REGISTERED AS P.I.L  |
| 31 | D-CRLMP/3261/2024  | LAXMI NARAYAN<br>RAYATSINGH  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>PAGE 10 NOT LEGIBLE   |
| 32 | D-CRLA/3303/2024   | SMRUTI RANJAN ROUT           | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>1. TRIAL COURT CASE NUMBER WRONGLY MENTIONED IN FIRST PAGE OF APPEAL MEMO 2. THE NAME OF P.S. MENTIONED IN SYNOPSIS IS WRONG            |
| 33 | D-ABLAPL/3226/2024 | AMULYA RATNA PANDA           | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 34 | D-WP(C)/4517/2024  | KRUSHNA CHANDRA<br>DASH      | 2024-02-01 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>COPETITIONER IN COURT BELOW BE ADDRESSED AS A PARTY IN C.T  |
| 35 | D-CRLMA/2657/2024  | DEBASIS MISHRA               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 36 | D-WP(C)/3813/2024  | AJAY KUMAR TRIPATHY          | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>PAGE 9,10,11 AND 13 NOT NEAT  |
| 37 | D-CONTC/3379/2024  | IQBAL SHABIYA                | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 38 | D-ABLAPL/3161/2024 | T.NARAYANA MURTY             | 2024-02-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>Authorization to swear Affidavit on behalf of other petitioners not furnished                   |
| 39 | D-RSA/131/2024     | SAMBHU CHARAN NATH<br>SHARMA | 2024-02-01 | 1-COURT FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>1. DOCUMENTS FILED LATER ARE NOT PROPERLY PAGINATED |
| 40 | D-WP(C)/3692/2024  | SANDHYARANI PANI             | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>AGE OF THE PETNR NOT MENTIONED IN AFFIDAVIT   |
| 41 | D-CONTC/3376/2024  | ADV.                         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER  |

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|    |                    |                        |            | NOT FILED  |
| 42 | D-WP(C)/4841/2024  | AJAY KUMAR TRIPATHY    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 43 | D-ABLAPL/3137/2024 | PRASANTA KUMAR ROUTRAY | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 44 | D-CONTC/2628/2024  | ADV.                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART NOT FILED   |
| 45 | D-OTAPL/3614/2024  | UMESH CHANDRA BEHURA   | 2024-02-01 | 1-COURT FEE IS DEFICIENT.<br>DCF OF RS. 188/- TO BE PAID   |
| 46 | D-CONTC/3448/2024  | ADV.                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 47 | D-WP(C)/3681/2024  | PRASANTA KISHORE RAY   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 55 NOT LEGIBLE AND PAGE 89 NOT NEAT  |
| 48 | D-MACA/4329/2024   | B.B.SINGH              | 2024-02-01 | ANNEX 2 NOT FILED 2. NAME OF ALL SIGNING ADV NOT IN CAPITAL  |
| 49 | D-CRLMA/2997/2024  | ADV.                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 50 | D-ABLAPL/3168/2024 | AJIT KUMAR SAHOO       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>Petition not correctly addressed to Hon'ble Court   |
| 51 | D-RSA/1546/2024    | DWARIKA PRASAD MOHANTY | 2024-02-01 | RESPONDENT NO 2 BEFORE THE LOWER APPELLETE COURT NOT MADE A PARTY TO THIS APPEAL   |
| 52 | D-ABLAPL/3057/2024 | AMITAV TRIPATHY        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>Petition not correctly addressed to Honble Court.   |
| 53 | D-CRLMC/2748/2024  | SUSHANTA KUMAR JOSHI   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br>DATE OF ORDER IN COURT BELOW APPEARS TO BE INCORRECTLY FURNISHED |
| 54 | D-WP(C)/3778/2024  | SHASHI BHUSAN JENA     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 55 | D-CONTC/2648/2024  | ADV.                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 56 | D-MACA/4158/2024   | G.P.DUTTA              | 2024-02-01 | 8-CAUSE TITLE NOT IN ORDER.<br>16-PETITION/APPEAL NOT IN TIME  |

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|    |                    |                          |            | 1. PERIOD OF DELAY 63 DAYS 2. AGE OF RESPONDENT NO 2 APPEARS TO BE INCORRECTLY FURNISHED                                     |
| 57 | D-ARBA/4028/2024   | SUBHRANSU BHUSAN MOHANTY | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 58 | D-ABLAPL/1594/2024 | TIRTH KUMAR SAHU         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1. Synopsis and date -chart not filed.                          |
| 59 | D-ABLAPL/2995/2024 | IPSIT AUROBINDO ACHARYA  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED      |
| 60 | D-CMP/3953/2024    | JYOTI PATNAIK            | 2024-02-01 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>PAGE 11 AND 12 NOT NEAT AND LEGIBLE |
| 61 | D-CRLMC/2685/2024  | SURYAKANTA DWIBEDI       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 62 | D-RVWPET/3741/2024 | AMIT PRASAD BOSE         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 63 | D-WP(C)/4004/2024  | BIBEKANANDA NAYAK        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 64 | D-ABLAPL/3027/2024 | S.S.RAY (2)              | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 65 | D-ARBA/4033/2024   | SUBHRANSU BHUSAN MOHANTY | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 66 | D-WP(C)/4500/2024  | KRISHNA CHANDRA SAHU     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 67 | D-ABLAPL/3036/2024 | DHARMENDRA SETHY         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 68 | D-CONTC/3401/2024  | ADV.                     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 69 | D-RVWPET/4655/2024 | ARUPANANDA GOSWAMY       | 2024-02-01 | PUT UP FOR SR AFTER FILING OF C COPY OF IMPUGNED ORDER   |
| 70 | D-ABLAPL/3069/2024 | MOHENDRA DALAI           | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 71 | D-WPCRL/2728/2024  | DEEPAK KUMAR MOHAPATRA   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED      |
| 72 | D-BLAPL/2932/2024  | GIRIJA PRASAD MOHANTY    | 2024-02-01 | 8-CAUSE TITLE NOT IN ORDER.  |

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|    |                    |                      |            | 17-REFERENCE CERTIFICATE NOT FURNISHED.<br><br>As per index filed not page marked .  |
| 73 | D-BLAPL/3083/2024  | MANORANJAN PADHY     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>Petition not correctly addressed to Honble Court.                                     |
| 74 | D-CONTC/3155/2024  | ADV.                 | 2024-02-01 | 17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 75 | D-RVWPET/2441/2024 | ADV.                 | 2024-02-01 | 3-AUTHENTICATION FEE IS DEFICIENT.<br><br>PERIOD OF DELAY OF 15 DAYS AU FEE RS. 2.25 NOT PAID  |
| 76 | D-WP(C)/4198/2024  | NAGEN KUMAR BARIK    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED                                |
| 77 | D-CONTC/3383/2024  | ADV.                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED                                |
| 78 | D-ABLAPL/3091/2024 | AMULYA RATNA PANDA   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. page no. 11 not neat              |
| 79 | D-ABLAPL/3048/2024 | BIRAJA PRASAD NANDA  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 80 | D-WP(C)/4478/2024  | JEEVANJYOTI MOHANTY  | 2024-02-01 | 5-SECOND COPY OF PETITION NOT FILED.<br><br>1. C.T NOT PROPERLY ADDRESSED<br>2. PAGE 9 NOT LEGIBLE   |
| 81 | D-ABLAPL/3136/2024 | PRAVASH CHANDRA JENA | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>Code not furnished in petition |
| 82 | D-CONTC/3557/2024  | ADV.                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 83 | D-CRLMP/3165/2024  | RAJAT KUMAR PANDA    | 2024-02-01 | 3-AUTHENTICATION FEE IS DEFICIENT.<br><br>AU FEE RS. 17.60 TO BE PAID  |
| 84 | D-CONTC/3461/2024  | ADV.                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |

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| 85 | D-CRLA/3288/2024   | KEDAR KUMAR DASH       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>16-PETITION/APEAL NOT IN TIME<br><br>1. PERIOD OF DELAY OF 16 DAYS 2. APPEAL MEMO AS WELL AS ANNEX-1 NOT PAGE MARKED 2. SYNOPSIS DATE OF EVENTS NOT AVAILABLE                               |
| 86 | D-CONTC/3468/2024  | ADV.                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 87 | D-WP(C)/3922/2024  | BIJAYA KUMAR BEHERA    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1. ACWF OF RS 2 /- NOT PAID IN V.NAMA 2. ADDRESS TO THE COURT NOT PROPER  |
| 88 | D-ABLAPL/3189/2024 | SRIKANTA PANDA         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 89 | D-MACA/3455/2024   | RAMESH CHANDRA SAHOO 1 | 2024-02-01 | STATUTORY DEPOSITE NOT MADE  |
| 90 | D-CMAPL/4461/2024  | ADV                    | 2024-02-01 | 1. COPY OF DISMISSAL ORDER NOT FILED 2. PROVISION OF LAW NOT CORRECTLY FURNISHED   |
| 91 | D-WP(C)/3670/2024  | TUSHAR KANTA NAYAK     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>17-REFERENCE CERTIFICATE NOT FURNISHED.<br><br>HONBLE THE ACTING CHIEF JUSTICE AND HIS LORDSHIPS COMPANION JUSTICES NOT ADDRESSED   |
| 92 | D-CONTC/4634/2024  | ADV.                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>DATE OF DISPOSAL MENTIONED AS 23.10.2023 IN REFERENCE CERTIFICATE PARAGRAPH IN PAGE 2 BE CORRECTED AS 13.10.2023, SO ALSO THE SAME ERROR MAY BE RECTIFIED AT PAGE 1 (5TH LINE ON TH C.T |
| 93 | D-CRLMC/2568/2024  | SUSHANTA KUMAR JOSHI   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 94 | D-WP(C)/3882/2024  | HARIPAD MOHANTY        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>PAGE 21 TO 30 NOT LEGIBLE   |
| 95 | D-ARBP/4607/2024   | YUVRAJ PAREKH          | 2024-02-01 | PUT UP FOR SR AFTER FILING OF DEFICIT COURT FEE OF RS. 488/-   |
| 96 | D-CRP/3443/2024    | AMIYA KUMAR MOHANTY    | 2024-02-01 | 1-COURT FEE IS DEFICIENT.<br>3-AUTHENTICATION FEE IS DEFICIENT.  |

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|     |                    |                                    |            | 1. DEFICIT COURT FEE RS. 39/- TO BE PAID 2. AU FEE RS. 1.10 NOT PAID 3. GOOD GROUND CERTIFICATE NOT FURNISHED  |
| 97  | D-WP(C)/4220/2024  | MANOJ KUMAR MOHANTY                | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 98  | D-ABLAPL/3066/2024 | SANJIB KUMAR BHANJADEO             | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 99  | D-WP(C)/4833/2024  | AJAY KUMAR TRIPATHY                | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 100 | D-CONTC/3445/2024  | ADV.                               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br><br>INDEX IS WRONG AS PAGE 15 NOT FILED 2. ANNEX 1 IS MARKED INCORRECTLY |
| 101 | D-RVWPET/2277/2024 | ARUN KUMAR MISHRA 2                | 2024-02-01 | PUT UP FOR SR ALONGWITH 415/23   |
| 102 | D-WP(C)/3722/2024  | JITENDRA KUMAR CHHOTARAY           | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>PAGE 56 NOT LEGIBLE   |
| 103 | D-CMP/4140/2024    | SUBHENDU KAR                       | 2024-02-01 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>1. HOLOGRAM OF RS. 50/- NOT PAID<br>2. PAGE 10 TO 14 NOT NEAT   |
| 104 | D-CONTC/3489/2024  | ADV.                               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br><br>AGE OF PETNR 1 BE RECONCILED AS PER AFFIDAVIT  |
| 105 | D-WP(C)/4496/2024  | KRISHNA CHANDRA SAHU               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 106 | D-ABLAPL/3176/2024 | MANORANJAN DAS                     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 107 | D-CRLMC/2337/2024  | ADV.                               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |
| 108 | D-STREV/3823/2024  | SUNIL MISHRA,S.C(COMMERCIAL TAXES) | 2024-02-01 | PUT UP FOR SR AFTER THE DATE OF RECEIPT OF THE IMPUGNED ORDER IS FURNISHED   |



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| 109 | D-WP(C)/4228/2024  | MANOJ KUMAR MOHANTY    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 110 | D-CRLMP/3188/2024  | SIDHARTH PRASAD DAS    | 2024-02-01 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 111 | D-CONTC/2620/2024  | ADV.                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1. NOT PROPERLY ADDRESSED 2. NAME OF OP 3 BE STATED 3. SYNOPSIS AND DATE CHART NOT FILED  |
| 112 | D-ABLAPL/3135/2024 | PRASANTA KUMAR ROUTRAY | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 113 | D-CRLMP/3265/2024  | BYOMAKESH TRIPATHY     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 114 | D-WP(C)/4211/2024  | MANOJ KUMAR MOHANTY    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 115 | D-ABLAPL/3077/2024 | UMA CHARAN MISHRA      | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 116 | D-ABLAPL/2991/2024 | ARIJEET MISHRA         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 117 | D-BLAPL/3073/2024  | BISWAJIT NAYAK         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 118 | D-BLAPL/3064/2024  | UMAKANTA BARIK         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 119 | D-ABLAPL/3080/2024 | SANJAY KUMAR PRUSTY    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 120 | D-CMP/3751/2024    | BIKRAM KESHARI BAL     | 2024-02-01 | 8-CAUSE TITLE NOT IN ORDER.<br>17-REFERENCE CERTIFICATE NOT FURNISHED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION<br><br>1. STATUS OF THE PARTIES IN COURT BELOW NOT FURNISHED |
| 121 | D-CONTC/227/2024   | ADV.                   | 2024-02-01 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>ERROR OCCURENCE IN PAGE 2 PARA 2 BE CORRECTED (DATE OF   |

|     |                    |                         |            |  |
|-----|--------------------|-------------------------|------------|--|
|     |                    |                         |            | ORDER MENTIONED AS 24.9.23 IN PLACE OF 24.8.23 BE RECONCILED)  |
| 122 | D-WP(C)/4322/2024  | MANORANJAN MUDULI       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 123 | D-CONTC/3880/2024  | GOPINATH SETHI          | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 124 | D-CRLMP/3268/2024  | BYOMAKESH TRIPATHY      | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 125 | D-WP(C)/4029/2024  | SANATAN PANI            | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 126 | D-CONTC/2619/2024  | ADV                     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 127 | D-CMP/4065/2024    | SARAT CHANDRA MEKAP     | 2024-02-01 | AFTER FILING OF C COPY DTD. 20.10.2023 VIDE ANNEX 6 , SR WILL BE MADE  |
| 128 | D-WP(C)/4561/2024  | KRISHNA CHANDRA SAHU    | 2024-02-01 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>WELFARE FUND OF RS 50/- AND LAA FEE RS. 10/- NOT PAID   |
| 129 | D-CONTC/3400/2024  | ADV.                    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 130 | D-CONTC/3414/2024  | ADV.                    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 131 | D-MACA/4156/2024   | G.P.DUTTA               | 2024-02-01 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>PERIOD OF DELAY OF 90 DAYS  |
| 132 | D-ABLAPL/3078/2024 | ACHYUTANANDA PATTANAIAK | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 133 | D-ABLAPL/3194/2024 | LAXMIDHAR MAHAPATRA     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 134 | D-ABLAPL/2989/2024 | DEEPAK KU SAHOO         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 135 | D-WA/3271/2024     | RAMANATH ACHARYA        | 2024-02-01 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>16-PETITION/APPEAL NOT IN TIME<br>PERIOD OF DELAY 1 DAY 2. AU FEE RS. 2.25 NOT PAID |
| 136 | D-CMAPL/4652/2024  | ADV.                    | 2024-02-01 | COPY OF DISMISSAL ORDER NOT FILED  |

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| 137 | D-<br>CONTC/3427/2024  | ADV.                               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 138 | D-<br>STREV/3797/2024  | SUNIL MISHRA,S.C(COMMERCIAL TAXES) | 2024-02-01 | PUT UP FOR SR AFTER THE DATE OF RECEIPT OF THE IMPUGNED ORDER IS FURNISHED   |
| 139 | D-<br>CRLMP/3292/2024  | JYOTI PATNAIK                      | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 140 | D-<br>ABLAPL/3198/2024 | H.N.TRIPATHY                       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 141 | D-<br>CONTC/3302/2024  | ADV.                               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 142 | D-WP(C)/4088/2024      | MAHESWAR MOHANTY                   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 143 | D-<br>CONTC/3301/2024  | ADV.                               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 144 | D-<br>ABLAPL/3143/2024 | AMARESH CHANDRA SAMAL              | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 145 | D-<br>CRLMC/2340/2024  | SUSHANTA KUMAR JOSHI               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 146 | D-<br>BLAPL/3092/2024  | SURYAKANTA DWIBEDI                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 147 | D-<br>MACA/3517/2024   | G.P.DUTTA                          | 2024-02-01 | 16-PETITION/APEAL NOT IN TIME PERIOD OF DELAY OF 20 DAYS   |
| 148 | D-<br>ABLAPL/3197/2024 | TANMAYA KUMAR MOHANTY              | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 149 | D-<br>ABLAPL/2933/2024 | TARA PRASAD MOHAPATRA              | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 150 | D-<br>ABLAPL/3190/2024 | SRIKANTA PANDA                     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 151 | D-WP(C)/4325/2024      | MANORANJAN MUDULI                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 152 | D-<br>CONTC/3480/2024  | ADV.                               | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 153 | D-WP(C)/3694/2024      | SATYAJIT MUKHARJEE                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 154 | D-<br>MACA/3330/2024   | PRADEEP KUMAR MISHRA               | 2024-02-01 | 8-CAUSE TITLE NOT IN ORDER.  |

|     |                    |                          |            |  |
|-----|--------------------|--------------------------|------------|--|
|     |                    |                          |            | AGE OF APPELLANT DOES NOT APPEAR TO BE CORRECTLY FURNISHED   |
| 155 | D-ABLAPL/3191/2024 | MANAS KUMAR CHAND        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 156 | D-WP(C)/3691/2024  | SANDHYARANI PANI         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 25 TO 38 NOT LEGIBLE   |
| 157 | D-RSA/3966/2024    | GOPAL KRISHNA NAYAK      | 2024-02-01 | 24-LIMITATION NOT IN TIME / EXPIRED.<br>1.DELAY OF 26 DAYS 2. CODE NOT INDICATED   |
| 158 | D-CRLMC/2678/2024  | SURYAKANTA DWIBEDI       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 159 | D-ABLAPL/3219/2024 | PARTHA SARATHI NAYAK     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 160 | D-CONTC/4166/2024  | SASANKA SEKHAR SATAPATHY | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 161 | D-WP(C)/3901/2024  | SUSANTA SEKHAR PARIDA    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 162 | D-CRLMC/2605/2024  | SURYAKANTA DWIBEDI       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 163 | D-BLAPL/2941/2024  | TARINI PANIGRAHI         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>page no.9 not neat. 2.Heading of the prayer not furnished. |
| 164 | D-ABLAPL/3093/2024 | BHABANI SANKAR DAS       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1. As per index page not correctly marked in annex. 1. 2. PAGE NO.9, 15 and 16 not neat.                    |
| 165 | D-BLAPL/3072/2024  | BIPIN KUMAR NAYAK        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 166 | D-CRLMP/3217/2024  | AJAYA KUMAR JENA         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 167 | D-CMAPL/3276/2024  | SANKAR PRASAD PANI       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>16-PETITION/APPEAL NOT IN TIME<br>COPY OF DISMISSAL ORDER NOT FILED 2. PERIOD OF DELAY OF 165 DAYS          |

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| 168 | D-WP(C)/4444/2024  | MAHENDRA KUMAR SAHOO | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 169 | D-RVWPET/4119/2024 | SAMAPIKA MISHRA      | 2024-02-01 | PUT UP FOR SR ALONGWITH RSA NO 397/17   |
| 170 | D-CRLMP/3298/2024  | RAKESH KUMAR ROUTRAY | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 171 | D-MACA/4168/2024   | G.P.DUTTA            | 2024-02-01 | 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY OF 69 DAYS   |
| 172 | D-WP(C)/3671/2024  | TUNA SAHU            | 2024-02-01 | 1-COURT FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>DCF RS. 6/- TO BE PAID 2. PETNR NO 1 NOT EXECUTED IN THE VNAMA |
| 173 | D-LAA/3000/2024    | LALIT SAHU           | 2024-02-01 | PUT UP FOR SR AFTER THE VALUATION OF THE APPEAL AND COURT FEE PAYBLE IS FURNISHED   |
| 174 | D-BLAPL/3061/2024  | DIPTIREKHA NANDA     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 175 | D-CONTC/3477/2024  | ADV.                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 176 | D-CONTC/3434/2024  | ADV.                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 177 | D-WP(C)/4565/2024  | DR.PURUSOTTAM CHULI  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 178 | D-CONTC/3430/2024  | ADV.                 | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>ANNEX 4 NOT ATTESTED   |
| 179 | D-ABLAPL/2755/2024 | ALOK KUMAR PANDA     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. page no. 12 and 13 not neat.   |
| 180 | D-ABLAPL/3169/2024 | SUKANTA KUMAR NAYAK  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 181 | D-CRLMC/2595/2024  | SURYAKANTA DWIBEDI   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 182 | D-ABLAPL/3210/2024 | MRUTUNJAYA MAHARANA  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 183 | D-ABLAPL/3224/2024 | PARTHA SARATHI DAS   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 184 | D-MACA/3471/2024   | MAHITOSH SINHA       | 2024-02-01 | 16-PETITION/APPEAL NOT IN TIME  |

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|     |                    |                       |            | PERIOD OF DELAY 119 DAYS 2.<br>STATUTORY DEPOSITE NOT MADE.<br>3.SYNOPSIS AND DATE CHART NOT FILED   |
| 185 | D-WP(C)/3661/2024  | SUBHANKAR ROUT        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 19,20,22 TO 24,26,38,39 AND 56 NOT LEGIBLE   |
| 186 | D-WP(C)/3807/2024  | SUNIL KUMAR PATNAIK   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 187 | D-MACA/4164/2024   | G.P.DUTTA             | 2024-02-01 | 16-PETITION/APEAL NOT IN TIME<br>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>PERIOD OF DELAY 292 DAYS |
| 188 | D-CRLMP/2640/2024  | ABHILASH MISHRA       | 2024-02-01 | 8-CAUSE TITLE NOT IN ORDER.<br>AGE OF THE MINOR CHILDREN HAS NOT BEEN MENTIONED FOR PETNRS   |
| 189 | D-CRLMA/2945/2024  | DEBASIS MISHRA        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 190 | D-BLAPL/3062/2024  | ASIT KUMAR JENA       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>.Signature of the Petitioner not tally on the V.nama |
| 191 | D-RVWPET/943/2024  | ADV.                  | 2024-02-01 | 16-PETITION/APEAL NOT IN TIME<br>PERIOD OF DELAY OF 27 DAYS  |
| 192 | D-MACA/4150/2024   | G.P.DUTTA             | 2024-02-01 | 16-PETITION/APEAL NOT IN TIME<br>PERIOD OF DELAY OF 86 DAYS  |
| 193 | D-ABLAPL/2987/2024 | RAJIB LOCHAN PATTNAIK | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 194 | D-ABLAPL/3087/2024 | SUSANTA KUMAR LENKA   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>1.Authorization to swear affidafit on behalf of petitioner no 1. not furnished.                               |
| 195 | D-CRLMC/1292/2024  | NIRANJAN PANDA        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>HCBA RS. 50/- NOT PAID  |
| 196 | D-ABLAPL/3029/2024 | BYOMAKESH TRIPATHY    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 197 | D-CMP/4078/2024    | AMIT SUJAT BISWAL     | 2024-02-01 | 3-AUTHENTICATION FEE IS DEFICIENT.   |

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|     |                    |                       |            | AU FEE RS. 1.10 NOT PAID   |
| 198 | D-ABLAPL/3204/2024 | BITAS KUMAR SWAIN     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 199 | D-CMAPL/2900/2024  | A. ROUSTRAY           | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br>16-PETITION/APPEAL NOT IN TIME<br><br>PERIOD OF DELAY 398 DAYS 2.PAGE NO 21 TO 28 NOT LEGIBLE                                |
| 200 | D-CONTC/3453/2024  | NIRANJAN BISWAL       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 201 | D-CRLMP/3201/2024  | JATESWAR NAYAK        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br><br>PAGE 10 NOT LEGIBLE  |
| 202 | D-CONTC/4451/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>SYNOPSIS AND DATE CHART NOT FILED   |
| 203 | D-WP(C)/4493/2024  | KRISHNA CHANDRA SAHU  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 204 | D-WP(C)/3906/2024  | DR.PURUSOTTAM CHULI   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 205 | D-WP(C)/4225/2024  | MANOJ KUMAR MOHANTY   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 206 | D-CONTC/3438/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 207 | D-RVWPET/3208/2024 | BHASKAR CHANDRA PANDA | 2024-02-01 | PUT UP FOR SR ALONGWITH RSA 310/14   |
| 208 | D-CRLMC/2443/2024  | SURYAKANTA DWIBEDI    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>15-ALL PAPERS NOT PROPERLY SIGNED.<br><br>PAGE 2 TO 4 NOT SIGNED BY THE NOTARY  |
| 209 | D-BLAPL/3089/2024  | AMULYA RATNA PANDA    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 210 | D-CRLMP/3049/2024  | SUBAS CHANDRA DAS     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>ANNEX 1, 2, 3 NOT LEGIBLE EXCEPT PAGE 19 |

|     |                        |                           |            |   |
|-----|------------------------|---------------------------|------------|---|
| 211 | D-<br>ABLAPL/3174/2024 | PRADIPTA BEURA            | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 212 | D-CMP/3884/2024        | SANJIV JOSHI              | 2024-02-01 | ANNEXURES ARE NOT CORRECTLY APGINATED AND NOT CORRECTLY FURNISHED IN THE INDEX. PLACE IT AFTER COMPLIANCE   |
| 213 | D-WP(C)/3800/2024      | PRATIBHA MANJARI TARAI    | 2024-02-01 | 1-COURT FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>COURT FEE RS. 6/- TO BE PAID  |
| 214 | D-<br>ABLAPL/3058/2024 | SANJIB KUMAR<br>BHANJADEO | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 215 | D-<br>ABLAPL/3079/2024 | SANTOSH KUMAR ROUT        | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>Petition not correctly addressed to Honble Court.  |
| 216 | D-WP(C)/4216/2024      | MANOJ KUMAR<br>MOHANTY    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 217 | D-<br>ABLAPL/3071/2024 | KASINATH PATTNAIK         | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 218 | D-WP(C)/4450/2024      | MAHENDRA KUMAR<br>SAHOO   | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br><br>PAGE 11,12,13,14 NOT LEGIBLE   |
| 219 | D-<br>ABLAPL/3086/2024 | ASHOK KUMAR PRADHAN       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 220 | D-WP(C)/4673/2024      | AMBUJA BANDHU PARIDA      | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 221 | D-<br>ABLAPL/3054/2024 | DIPTI RANJAN BHOKTA       | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. page no. 8 and 9 not neat.                                   |
| 222 | D-<br>MACA/4161/2024   | G.P.DUTTA                 | 2024-02-01 | 16-PETITION/APPEAL NOT IN TIME<br>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br><br>PERIOD OF DELAY OF 21 DAYS |
| 223 | D-<br>CONTC/4051/2024  | ADV.                      | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 224 | D-<br>BLAPL/3067/2024  | JULU KHANSAMA             | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  |



|     |                        |                       |            |   |
|-----|------------------------|-----------------------|------------|---|
|     |                        |                       |            | OHC Welfare Fund of Rs.50/-not paid on the V.nama.  |
| 225 | D-<br>CONTC/2669/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 226 | D-<br>ABLAPL/2990/2024 | ASHOK KUMAR SAHOO     | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>Petition not correctly addressed to Hon'ble Court  |
| 227 | D-<br>RVWPET/3294/2024 | ANJAN KUMAR BISWAL    | 2024-02-01 | 1. CERTIFIED COPY OF IMPUGNED ORDER NOT FILED 2. ALL THE PETITIONERS ARE NOT EXECUTED IN THE VNAMA. PUT UP FOR SR AFTER REMOVAL OF ABOVE DEFECTS                      |
| 228 | D-<br>CMAPL/4011/2024  | ADV.                  | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>COPY OF DISMISSAL ORDER NOT FILED  |
| 229 | D-<br>ABLAPL/3044/2024 | RAJIB LOCHAN PATTNAIK | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 230 | D-WP(C)/4096/2024      | NIHAL RATH            | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 231 | D-CMP/3456/2024        | PRATYUSHA NAIDU       | 2024-02-01 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 232 | D-WP(C)/4558/2024      | PRASANTA KUMAR MISHRA | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br>ANX-3 HAS BEN TYPED AS ANX-4 AT PG. 22.  |
| 233 | D-<br>ABLAPL/3025/2024 | SURYAKANTA DWIBEDI    | 2024-02-01 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 01-02-2024 (CASES FILED BEFORE 2024)**

| <b>Sl no .</b> | <b>Filing Number</b> | <b>Case Number</b> | <b>Advocate for Petitioner/Caveat or</b> | <b>Defects as per S.R.</b>  |
|----------------|----------------------|--------------------|--|---|
| 1              | CMAPL/717/2023       | CMAPL/717/2023     | ADV                                      | OTHERS. COPY OF DISMISSAL ORDER NOT FILED.<br>OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED.<br>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2              | CMAPL/871/2023       | CMAPL/871/2023     | ADV.                                     | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED   |
| 3              | WA/3220/2023         | WA/3220/2023       | BIPLAB MOHANTY,A.G.A                     | OTHERS. PAGE 36 TO 39 AND 45 NOT LEGIBLE.   |
| 4              | WA/3219/2023         | WA/3219/2023       | NRUSINGH CHARAN ROUT                     | OTHERS. THE APPEAL SHOULD CONFINED TO ONE ORDER   |
| 5              | WA/3149/2023         | WA/3149/2023       | PRAVAT KUMAR MUDULI(A.G.A )              | OTHERS. PG 126 ANN 4 LETTER NO. NOT TALLY WITH INDEX ANN 4  |
| 6              | WA/3181/2023         | WA/3181/2023       | DILLIP RAY                               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 7              | WA/3182/2023         | WA/3182/2023       | DILLIP RAY                               | 6. RECEIPT SHOWING  |

|   |                      |                      |                   |  |
|---|----------------------|----------------------|-------------------|--|
|   |                      |                      |                   | SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT<br>FILED.  |
| 8 | WP(C)/42632/20<br>23 | WP(C)/42632/20<br>23 | NIRANJAN<br>PANDA | OTHERS. DEFICIT<br>COURT FEE OF RS 6 /- TO<br>BE PAID<br>OTHERS. ANNEX 1 NOT<br>FILED & ANNEX 2 NOT<br>ATTESTED<br>OTHERS. YEAR OF THE<br>CASE NO. MENTIONED<br>IN THE PRAYER NOT<br>TALLY WITH THE CASE<br>NO. MENTIONED IN THE<br>C.T AND IN THE<br>PETITION<br>6. RECEIPT SHOWING<br>SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT<br>FILED.<br>10. SUBJECT CODE NOT<br>FURNISHED/INCORRECT<br>LY MENTIONED<br>14. NOT PROPERLY<br>INDEXED. |